

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:694
ANSWERED ON:08.07.2009
PRIVATE SECTOR IN NUCLEAR POWER GENERATION
Sidhu Shri Navjot Singh

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has received any suggestions to allow private sector participation in nuclear power generation by amending the "Atomic Energy Act, 1962";
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGES), PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS(SHRI PRITHVIRAJ CHAVAN)

- (a) & (b) Suggestions to amend the Atomic Energy Act, 1962 to allow private sector to participate in nuclear power generation have been received by the Government.
- (c) Indian private sector can participate in nuclear power generation projects as a minority partner under the present Atomic Energy Act.